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Title: Papers laid on the Table of the House by Ministers/members.

माननीय अध्यक्ष : सप्लीमेंटरी लिस्ट ऑफ बिजनेस मेरे से रह गया है। श्री राजीव प्रताप रूडी।

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of Shri Arun Jaitley, I beg to lay on the Table a copy of the Notification No.24/2014-Central Excise (Hindi and English versions) published in Gazette of India dated 2nd December, 2014 together with an explanatory memorandum making certain amendments in the Notification No.12/2012 – Central Excise dated 17th March, 2012 so as to increase the basic excise duty on (i) Unbranded petrol from Rs.2.70 per litre to Rs.4.95 per litre; (ii) Branded petrol from Rs.3.85 per litre to Rs.6.10 per litre; (iii) Unbranded diesel from Rs.2.96 per litre to Rs.3.96 per litre; and (iv) Branded diesel from Rs.5.25 per litre to Rs.6.25 per litre under subsection (2) of Section 38 of the Central Excise Act 1944.

(Placed in Library, See No. LT 923/16/14)

SHRI N.K. PREMACHANDRAN (KOLLAM): Madam, it imposes Excise Duty on the people of the country.

HON. SPEAKER: This is a statement only. We will discuss it.